

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 447 of 2014 in
Appeal No. 277 of 2013**

Dated : 28th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Sabir Kumar**

**Counsel for the Respondent(s) : Mr. Vishal Anand for
Mr. C.K. Rai**

ORDER

Issue notice. Mr. Vishal Anand appearing on behalf of Mr. C.K. Rai, the learned Counsel takes notice on behalf of the West Bengal Commission.

Post the matter on **05.12.2014.**

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**